

assistance to small units, quality control etc. It has also been recommended that the policy and procedure followed by the DGS&D in this regard could be adopted by other purchase agencies at the Centre and States level and public sector undertakings,

A list of over 42 items in which KVIC can further develop production capacity to meet the stable demand of DGS&D indentors has been furnished to KVIC and Department of Industrial Development for their pursuing action.

Telephone complaints in Ferozeshah Road area New Delhi

1936. PROF. RAMLAL PARIKH: Will the Minister of COMMUNICATIONS be pleased to refer to the reply to Unstarred Question H45 given in

the Rajya Sabha on the 7th March, 1979, and state:

(a) what is the total number of complaints received from fault-repairs and stoppage of dial-tone of telephones from Ferozeshah Road area in New Delhi during the year, 1977-78 and 1978-79, each month; and

(b) whether it is a fact that No. 198 refuses to receive complaints of faults about telephone numbers in this area?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) The information is given in the attached statement.

(b) No, Sir.

Statement

Sl. No.	Month	1977-78		1978-79	
		Dead (No. DT)	Faults cleared on Inspection (fault repr.)	Dead (No. DT)	Faults cleared on (fault repr.)
1	April	3	2	5	15
2	May	2	4	4	11
3	June	8	10	7	9
4	July	13	13	7	17
5	August	6	6	10	11
6	September	11	8	7	9
7	October	2	11	—	3
8	November	7	9	4	15
9	December	8	15	2	10
10	January	5	3	3	5
11	February	4	8	2	6
12	March	9	10	—	2

**Pay scales prescribed of
Agricultural Assistants by
the U.G.C.**

1937. SHRI LAKHAN SINGH:
Will the Minister of AGRICULTURE
AND IRRIGATION be pleased to
state:

(a) whether Government are aware that the Senior Research Assistants and Research Assistants of the Agricultural Universities of Haryana, Punjab, Himachal Pradesh, Rajasthan, Madhya Pradesh and Bihar etc. are given prescribed pay scales on the basis of the recommendations made by the University Grants Commission and the Indian Council of Agricultural Research;

(b) if so, what are the reasons for non-implementing pay scales prescribed by U.G.C. I.C. A.R. to the Senior Research Assistants and Research Assistants working in the Pant Nagar, Faizabad and Kanpur Agricultural Universities in Uttar Pradesh;

(c) whether Government are also aware that the Senior Research Assistants and Research Assistants of Pant Nagar, Faizabad and Kanpur Agricultural Universities started peaceful agitation from 12th February, 1979 to press their demands; and

(d) if so, what remedial steps Government propose to take in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir. The Indian Council of Agricultural Research contributes 80 per cent of the additional cost for the implementation of UGC pay-scales in Agricultural Universities from 1-1-1973 to 31-3-1979 based on the guidelines of UGC. This assistance is available to all academic, research and extension staff inclusive all Research Assistants and equivalent post on research and extension side who are recognised as teachers under the University Act/Statutes.

(b) It is upto the University and the State Government concerned to decide the categories of staff to which the new pay-scales are to be made applicable since they have to contribute 20 per cent of the additional cost upto 31-3-1979 and thereafter have to shoulder the entire responsibility of giving the new pay-scales.

(c) Yes, Sir.

(d) Appropriate remedial measures will have to be taken by the concerned Universities and Government of Uttar Pradesh.

**Maintenance of the M.Ps. residential
premises**

1938. DR. RAFIQ ZAKARIA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether there is a separate unit to maintain the residential premises of the Members of Parliament;

(b) if so, how many officers are attached to this unit and what is the nature of work;

(c) whether any of them is provided with the accommodation near their place of work; and

(d) whether there is any proposal under Government's consideration to streamline the administration of this unit?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) There is no single unit of the C.P.W.D. solely entrusted with the maintenance of the residential premises of Members of Parliament. The work has been distributed among a number of units of the C.P.W.D.